

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

1039
No. OA 2888 of 96

Date of Order : 3.12.96

sent : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

MSTT KULSUM BIBI

Vs.

UNION OF INDIA & ORS.

Heard Mr. Samir Ghosh, counsel for the applicant and Mr. P.K. Arora, counsel for the respondents. Hearing both the counsel we consider the application fit for adjudication. The application is admitted. Respondents to file reply within one month. Let the matter be listed before the Single Bench on 21.1.97.

2. Let a plain copy of this order be handed over to both the counsel for necessary action.

Amrit
Administrative Member

Anil
Vice-Chairman